February 28, 2022 Sl. No.07 Court No.1 SG/s.biswas

WPA (P) 77 of 2022

Dakshinbanga Matsyajibi Forum and another vs. The State of West Bengal and others

(Through Video Conference)

Mr. Abhishek Sikdar,

Mr. Santanu Chakraborty, Advocates

.. for the petitioners

Mr. S.N. Mukherjee, ld. Advocate General

Mr. Amitesh Banerjee, Sr. Standing Counsel

Mr. Debasish Ghosh, Advocate

..for the State

The issue raised in this petition is in respect of grant of compensation to the family members of tiger attacked victims in the Sundarban area.

Learned Advocate General seeks 4 weeks time to file a report in the form of affidavit, thereafter exception to the report be filed within two weeks.

List on 25.04.2022.

[Prakash Shrivastava, C.J.]

[Rajarshi Bharadwaj, J.]